

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4342
TO BE ANSWERED ON 19TH JULY, 2019**

JOB OPPORTUNITIES FOR PHARM D DEGREE HOLDERS

4342. SHRIMATI MALA RAJYA LAXMI SHAH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the steps/measures taken by the Government to encourage the job opportunities of Pharm D degree holders;
- (b) whether the Government has instructed the States/UTs for amendment of recruitment rules for including Pharm D for post of Pharmacist, approving this qualification for various teaching posts, considering short-term studentship/ scholarship programme for award of fellowship, writing to all accredited hospitals, utilizing the services of Pharm D for high quality pharmaceutical care in clinical departments etc., if so, the details thereof;
- (c) whether the Government has reviewed the progress made by States/UTs in this regard, if so, the details of the results that have emerged along with the number of Pharm D degree holders employed after acquiring the degree; and
- (d) whether the Government has also instructed CDSCO, DGHS and States/UTs for inclusion of Pharm D degree for the post of Drug Inspector to widen the scope of employment for Pharm D degree holders, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) to (c): Some of the steps taken by the Government for the Job Opportunities for Pharm. D Degree Holders are as under:
- i. Ministry of Health & Family Welfare has issued Gazette notification clarifying that a person holding the Pharm. D qualification, being higher qualification, shall automatically become eligible for appointment to various posts where a person holding Diploma in Pharmacy or Bachelor of Pharmacy or Master of Pharmacy qualification is eligible to be appointed.
 - ii. Pharmacy Council of India (PCI) Regulation called “Minimum Qualification for Teachers in Pharmacy Institution Regulations, 2014” have been notified wherein Pharm. D qualification has been included as an approved qualification for various teaching posts in pharmacy institutions in India.

- iii. PCI has also requested various Councils/State Governments to consider Pharm. D as an essential qualification for various posts.
- iv. State Governments/UTs, Central Ministries/Departments, etc. have been requested to amend their Recruitment Rules to include Pharm. D as qualification for various pharmacy posts.
- v. National Accreditation Board for Hospitals & Healthcare Providers (NABH) and Quality Council of India have been asked to instruct all accredited hospitals to utilize the services of Pharm. D degree holders for quality services.
- vi. Tata Memorial Centre Advanced Centre for treatment, Research and Education in Cancer has included Pharm. D in One Year Fellowship in Oncotherapeutics.
- vii. PCI is already taking action to amend Pharmacy Practice Regulations, 2015 for inclusion of the post of Clinical Pharmacist with qualification, duties and responsibilities.
- viii. University Grants Commission (UGC) has already specified Doctor of Pharmacy (Pharm. D) degree as Master's level under Section 22(3) of the University Grants Commission Act, 1956.
- ix. Pharm. D has been included as an essential qualification for Patient Safety – Pharmacovigilance Associates by Indian Pharmacopoeia Commission.
- x. Drugs Technical Advisory Board (DTAB) has already agreed
 - to amend Rule 49 (Qualifications of Inspectors) of Drugs & Cosmetics Rules, 1945 to include the qualification of Doctor in Pharmacy (Pharm.D)
 - to amend the Drugs and Cosmetics Rules, 1945 to include Pharm. D degree as one of the qualifications for competent technical staff for manufacturing and testing of drugs.

Data of employment of Pharmacists is not maintained centrally.

(d) : No.

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